National Company Law Tribunal Allahabad Bench Allahabad

CP No. 13 (ND)/2011 TP14/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016.

NAME OF THE COMPANY: Sh. Vijay Kumar Gangwar

Vs.

M/s Farukhabad City Hospital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 4.8.2016

Sh. Vijay Kumar Gangwar vs. M/s Farukhabad City Hospital Pvt Ltd

Both parties are absent, though notice was sent to them after receipt of record by this bench. As per the record of proceedings, service of notice shall be effected on the respondents; it was not complied with so far. The petitioner is directed to effect proper service of notice on the respondents and file proof of service with compliance affidavit on or before 07.09.2016.

The matter shall be listed on 07.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)